

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3786
ANSWERED ON 21/12/2021

MGNREGS IN GUJARAT

3786. SHRI JASWANT SINGH BHABHOR:
SHRI NARANBHAI KACHHADIYA:
SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the manner in which the Government is committed to release funds for payment of wages and materials for proper implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) whether the amount of funds released for the said work during current year is higher than the last financial year;
- (c) if so, the extent to which the said funds have been increased as compared to the last year in Gujarat; and
- (d) the measures being taken for smooth implementation of the said scheme in Dahod, the tribal domain area of Gujarat?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work on the ground.

The funds allocation has been increased more than 18% in the current financial year 2021-22 from previous financial year 2020-21 at Budget Estimate stage from Rs. 61,500 crore to Rs. 73,000 crore. Recently, Ministry of Finance allocated additional funds of Rs.10,000 crore for Mahatma Gandhi NREGS as an interim measure. Further, allocation may be made upon assessment of demand during the Revised Estimate (RE) stage.

(b): Total funds released to States/UTs for the implementation of Mahatma Gandhi NREGS in last two financial year 2019-20, 2020-21 and current financial year 2021-22 as on (17.12.2021) is given below:

Financial Year	2019-20	2020-21	(Rs. in crore)
			2021-22 (as on 17.12.2021)
Funds released	71,687.71	1,11,170.86	74,388.01

(c): The funds released to the State of Gujarat for the implementation of Mahatma Gandhi NREGS in last two financial year 2019-20, 2020-21 and current financial year 2021-22 as on (17.12.2021) is given below:

(Rs. in crore)

Financial Year	2019-20	2020-21	2021-22 (as on 17.12.2021)
Funds released	775.84	1513.74	1298.79

(d): As per information shared by the State of Gujarat, the measures taken up for effective implantation of the Mahatma Gandhi NREGS in Dahod District of Gujarat is given at **Annexure.**

Annexure referred in reply to part (d) of Lok Sabha Unstarred Question No.3786 dated 21.12.2021

The different type of measures taken by the State of Gujarat for smooth implementation of Mahatma Gandhi NREGS in Dahod District of Gujarat is as under:

Participation of Peoples in labour budget (Annual Planning)

The labour budget of Dahod district is made through participatory process. The process starts from 2nd October to 30 November. First of all door to door survey was started in August month by GRS & Mate. On the basis of GIS data some randomly selected gram panchayat planning was done. After gram Sabha what kind of work can be possible was selected and site verification was done. Work estimate was prepared by technical assistant. After that all data gathered at block level and analysis was done by Block Staffs. In that analysis total people come for work, total man days generate & total income generate. After analysis, labour budget was prepared by Block level. After all this procedure final labour budget was prepared at Block level. Labour budget was first presented in final gram sabha, on the basis of gram sabha resolution labour budget was secondly present on block level governing body meeting. Finally, at Block panchayat budget was put in to general governing body meeting for approval. After getting approval from Block panchayat and that was being sent to District Panchayats' General meeting for approval and then submit the budget to commissionerate of rural development to send it to further at central level ministry. Here the whole process defines as under:

- Door – to – Door visit
- Visit of SHG group
- Give invitation for meeting to the villagers

ii. Innovation which promotes effective implementation of the programme (Timely Payment)

In this Dahod, under the Mahatma Gandhi NREGS, muster is tracked every day to ensure timely payment to the workers. In order to pay the wages of the issued musters on time, a procedure has been adopted, in which after closing of muster period it has been divided into three different zones viz., Green Zone, Orange Zone and Red Zone. The period from T + 2 to T + 3 is shown in the green zone, the period from T + 4 to T + 6 in the orange zone, and the period from T + 7 to T + 8 in the red zone.

Also in Dahod district, call center has been set up for beneficiary problem.

iii. Information, Education & Communication

In the Dahod district from last Five years we have done different activities for community awareness about Mahatma Gandhi NREGS as per below:

In Dahod district, 533 Gram panchayats have been formed. In that wall panting on the gram panchayat wall was done in IEC activities under Mahatma Gandhi NREGS. By this way we have created awareness in village level people in local language. In wall panting the message spread is “What is MGNREGA Scheme?”, “How to join this scheme?”, “Labour rights?” & “Basic act information”

iv. **Work demand leaflet:**

For this, mates have been identified at taluka (Block) level. Work demand leaflet have been distributed to them. They had been tasked to gather information at village level people about:

How much day people want to work?

At what time they would like to come.

From one job card how many people want to come for work?

All above information was gathered from villages by mate. Technical Assistant prepares shelf of work project as per information taking into consideration information received from gram panchayat. By this way mate is the one way to spread information about Mahatma Gandhi NREGS at village level.

v. **Gram Sabha**

At village level quarterly gram sabha had been organised in gram panchayat. All the information related to scheme was spread by mate or taluka (block) level person.

vi. **Community meetings at village level.**

At village level through mate or taluka level personnel community meetings were organized. In that all complains of labour and villagers were taken into consideration and resolved it out at their level. Also other information from district level was disseminated to labour in these meetings.

vii. **Symposium Workshop**

Symposium workshop was organized at district level. MLA (Members of Legislative Assembly) & MP (Members of Parliament) was invited to attend this workshop. This workshop was organized by District Development Officer (D.D.O) on behalf of Mahatma Gandhi NREGS. All selected & elected members of district & block panchayat were also invited.

viii. **Planning Co-ordination and Leadership at District Level**

All parameter of Mahatma Gandhi NREGS are monitored intensively in the district and the implementing/monitoring formations below were suitably guided.
